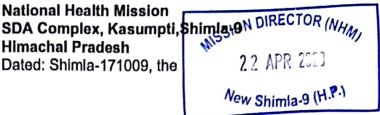


National Health Mission **Himachal Pradesh**

Dated: Shimla-171009, the



All the Deputy Commissioners Himachal Pradesh

Subject:-

Regarding Aarogya Setu application.

Sir,

This is with reference to the D.O No.7(13) /2020-NHM-I dated 16th April, 2020 received from Ms. Preeti Sudan, Secretary (Health) to the Government of Himachal Pradesh, Ministry of Health & Family Welfare. In this regard, it is to inform you that the Aarogya Setu application has been launched by Government of India. This application will help our State in effort to fight COVID-19, and to protect all, you are requested to ensure the following category of individuals must download this application:-

- i. All the positive cases.
- ii. All quarantine / active surveillance cases.
- iii. All Police personals,
- iv. All health care providers.
- v. All persons coming from other States.
- vi. All person moving with goods carriers.
- vii.All household delivery persons including for milk, grocery etc.
- viii. All shopkeepers who are permitted to open their shops or shall be permitted in due course of time.
- ix. All office going staff.
- x. All visitors to hospitals.
- xi. All visitors to any office.

Beside this, the downloading of application by the public at large must be ensured through massive IEC in this regard. Further, the district level login have been created for each district and the same is available through the NIC/ Gov id of respective Deputy Commissioners. The dashboard should be utilized fully and the necessary action taken thereupon for each category. If there is any technical issue in

accessing the dashboard, the State Informatics Officer, NIC may be contacted for the same. The district wise number of the person downloading the application shall be regularly reviewed at the State level.

> Additional Chief Secretary (Health) to the Government of Himachal Prodesh OR (NHM)
> dated:- Shimla-9, the SSION DIRECTOR (NHM)

Endst. No. as above-

Copy for information and necessary action to:-

- 1. The Additional Chief Secretary (Health) to the Govt. of Himachal Pradest
- 2. The Director General of Police, Himachal Pradesh.
- 3. The Director of Health Services, Himachal Pradesh
- 4. All the Chief Medical Officers, Himachal Pradesh
- 5. The State Informatics Officer, NIC, Himachal Pradesh.

Additional Chief Secretary (Health) to the Government of Himachal Pradesh





भारत सरकार
स्वास्थ्य एवं परिवार कल्याण विभाग
स्वास्थ्य एवं परिवार कल्याण मंत्रालय
Government of India
Department of Health and Family Welfare
Ministry of Health and Family Welfare
D.O No.7(13)/2020-NHM-I
16th April 2020

Dear Colleigne,

As you are aware, in the management of COVID-19, the Ministry of Health and Family Welfare is working in absolute coordination with all the States/UTs duly liaisoning with all the concerned Departments and Ministries. I wish to highlight the following issues:-

1. <u>Entry at the District levels / State levels to get the apps for Collection Centres and Rapid Antibody Testing</u>

Details of Collection Centres and Rapid antibody testing centres are to be entered by the State/Districts in the portal – https://covid19cc.nic.in. Once the details are entered, the Collection Centres and Rapid antibody testing centres will get the credentials to utilize the appropriate APP to use them. District Collectors' existing NIC/GOV mail id and password can be used to login and enter the details. State NIO (NIC) can also login.

a. APP for Collection Centres sending samples for RT-PCR testing

An APP is developed by NIC for Collecting Centres in various districts, across the country, sending samples for RT-PCR testing to ICMR recognized labs. This will enable the preparation by the labs as soon as the collection centres have sent the samples. It will also make the data flow of the suspect cases into the system for further action at district level

b. APP for rapid antibody testing

An APP is developed by NIC for enabling the centres identified by State/District for doing rapid antibody testing for COVID-19. This APP is ready to be rolled out. The cases updated in the APP will be reflecting in the COVID Portal and visible to the States/Districts separately for further necessary action.

I request you to get the entries of Collection Centres and identified rapid antibody testing centres by tomorrow i.e. 17.4.2020. SIO may be approached to create more logins.

contd..2/-

2. District logins for the COVID Portal

As requested by the States, the District logins are created for District Collectors (DCs), District Medical and Health Officers (CMO/DMHOs) and District Surveillance Officers (DSOs) – the latter one for entry/edit purpose and other two for viewing the district level data. Two things to be done:-

a. Verification and Updation of Positive Cases details

As you know, the ICMR data is single source of truth for the COVID-19 positive cases, the COVID-19 portal now integrates the real time data to the State/Districts for verification and updation. I request all the Districts to start updating the Data. Further, it is requested to update the clinical status and contact tracing details of all the Positive Cases.

b. Entry and Updation of Dedicated COVID Care Centres (CCC) details

As you know, the Details of Dedicated COVID Hospitals and Dedicated COVID Health Centres are being entered / updated at the State level. The details of COVID Care Centres, identified by the Districts, are to be entered / updated by the Districts.

3. <u>Use of Aarogya Setu</u>

As you are aware, Aarogya Setu is being downloaded by population and dashboard access is given to all States. I request you to utilize all the features in the Aarogya Setu dashboard and suggest the ways to utilize it for surveillance and management of Non-COVID medical conditions.

I request you to allocate specific nodal officers at District level for these two purposes to continuously update the data and coordinate with State Surveillance teams and medical teams.

It is also to inform that the data being reflected in Ministry's portal on no. of positive cases, discharged/cured, deaths, etc will be captured from this COVID Portal only shortly and hence, I request the States/UTs to dedicate resources on this front. Hence, there is urgent requirement on the part of the States/UTs to update all the details mentioned above.

Yours Sincerely,

(Preeti Sudan)

To :Additional Chief Secretary/Principal Secretary/Secretary, Health of all the States/UTs

Copy to

- $\bullet \quad \mbox{Commissioners of Health} \ / \ \mbox{MDs of NHM of all the States} \ / \mbox{UTs}$
- Nodal Ass/JSs of all the States/UTs
- Secretary, DHR
- DG, NIC to inform all the State SIOs for necessary coordination at State and District levels
- Director, NCDC and CSU IDSP
- Director, EMR
- All Ass / JSs of the Ministry handling the COVID management
- All District Collectors to monitor the data entry and provide necessary assistance to the ICMR labs on data entry wherever required